

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 125
TO BE ANSWERED ON 4-3-2016

GPS TRACKING SYSTEM

*125. SHRI DINESH TRIVEDI

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has set up a dedicated fund called Nirbhaya Fund for the safety and security of women and if so, the details thereof;
- (b) the details of the proposals received from various Central Ministries/agencies and approved, along with funds provided therefor;
- (c) whether the Government has approved any scheme for providing GPS tracking and emergency buttons in all types of transport vehicles under the Nirbhaya Fund and if so, the details thereof;
- (d) whether the above scheme is being implemented in the public transport vehicles and if so, the details thereof along with the percentage of such vehicles to the total number of public transport vehicles, City-wise where the scheme is in operation; and
- (e) the further steps taken by the Government for the safety and security of girls and women?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a) to (e) : A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY OF LOK SABHA STARRED QUESTION NO. 125 FOR
04.03.2016 BY SHRI DINESH TRIVEDI REGARDING 'GPS TRACKING SYSTEM'**

- (a) & (e): Yes Madam, Government of India has set up a dedicated fund called Nirbhaya Fund for implementation of initiatives aimed at enhancing the safety and security of women in the country. The corpus transferred to the Public Account for the Nirbhaya fund till 2014-15 is Rs. 2000.00 Cr.
- (b): As per the guidelines of Ministry of Finance dated 25.3.2015, Ministry of Women and Child Development is the nodal authority for appraisal of the schemes/proposals received under Nirbhaya Fund. Details of the proposals received and recommended from various Central Ministries/agencies are annexed.
- (c) & (d) A proposal of Ministry of Road Transport and Highways for "Security for Women in public road transport in the country" was approved by the Cabinet Committee on Economic Affairs (CCEA) in January, 2014. Since there were technological issues, the proposal was asked to recast by Ministry of Road Transport and Highways with laid out standards for GPS tracking and panic button.

Annexure

Annexure as referred to in thereply of Lok Sabha Starred Question no. 125 for 04.03.2016 by Shri Dinesh Trivedi regarding ‘GPS Tracking System’

Details of the proposals received and appraised from various Central Ministries/agencies is as under:

I. Ministry of Home Affairs :

- 1. ‘National Emergency Response System (NERS):** A proposal on National Emergency Response System (NERS) with a cost of Rs. 321.69 Cr. was approved by the CCEA in February 2014. The proposal aims for the establishment of an integrated computer aided dispatch platform for supporting Geographical Information System based call tracking and Geographical Positioning System based police vehicle dispatch to respond to women and other distress calls and ensure speedy assistance to them. Preparatory work of the tendering process had been initiated and it was found that the financial bid of the bidder was unresponsive and hence the re-tendering process is being worked out.

- 2. Central Victim Compensation Fund (CVCF):** Ministry of Women and Child Development has appraised and recommended the proposal of MHA in June 2015 to create a Central Victim Compensation Fund (CVCF) with a onetime Grant/Corpus of Rs.200.00 Cr. The proposed CVCF shall facilitate supporting the States/UT Administrations on a 50:50 matching sharing basis to the extent of the State Budget allocated for various components of Victim Compensation Scheme until they becomes self-sustainable and making special provision for spending up to Rs. 5.00 lakh for treatment of acid attack victims. The Scheme has been approved and the guidelines were issued in October 2015 to States/Union Territories for its implementation.

- 3. Investigative Units for Crime against Women (IUCAW):**The MHA proposal has been appraised and recommended in October 2015 for setting up of Investigative Units for Crime against Women (IUCAW) of Rs. 324.00 Cr. MHA has proposed to set up 564 investigative Units for Crime against Women in most crime prone districts of each State on a 50:50 cost sharing basis with the States. The objective of these units will be to assist the local police in investigation of heinous crimes against women i.e. rape, acid attack, dowry death and human trafficking etc. After inter ministerial consultations by MHA, the meeting of the SFC was held on 11th December 2015 and the proposal was approved. It was also decided that the scheme should be implemented for two years only.

4. **Organized Crime Investigative Agency (OCIA):** Empowered Committee of officers under Nirbhaya Fund appraised and recommended the project proposal in November 2015 amounting to Rs. 83.20 Cr. for setting up of OCIA to be funded under Nirbhaya Fund for initial 5 years. OCIA will collate intelligence, investigate the crime of Human Trafficking having national and international ramification and strengthening of capacity building mechanism. The Agency will also coordinate rescue and rehabilitation efforts with other Ministries of the Government of India and State Governments.
5. **Delhi Police:** The following two proposals of Delhi Police have been appraised and recommended by the Empowered Committee of officers in February 2016.
 - (i) Provision of facility of Social Workers/Counsellors at the District and Sub- Divisional Police Station Level in Delhi with the help of Ministry of Women & Child Development, Govt. of India of Rs. 6.20 Cr. for 2 years.
 - (ii) New building with women centric facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura, New Delhi of Rs.23.53 Cr.
6. **Cyber Crime Prevention against Women and Children (CCPWC):** A proposal of Cyber Crime Prevention against Women and Children of Rs. 244.32 Cr. has been appraised and is under process in the Ministry.

II. Ministry of Women and Child Development:

1. **One Stop Centre Scheme** with project cost of Rs. 18.58 Cr. has been approved in March 2015 for setting up of One Stop Centre to support women affected by violence to be funded through Nirbhaya Fund. The scheme aims to facilitate access to an integrated range of services including medical aid, police assistance, legal aid/case management, psychosocial counseling, and temporary support services to women affected by violence.
 - 36 one stop centres are to be set up, one in each State/UT.
 - 8 Centres are already operational [Raipur(Chhattisgarh), Chandigarh, Vijaywada(Andhra Pradesh), Andaman & Nicobar, Daman & Diu, Bhubaneshwar(Odisha), Jaipur(Rajasthan), Karnal(Haryana)].
 - An amount of Rs. 10.17 Cr. has been released to 31 States/ Union Territories.
- 2 **The Scheme for Universalisation of Women Helpline** has been approved in February 2015 with the project cost of Rs. 69.49 Cr. The scheme is exclusively designed to support women affected by violence, both in private and public spaces, including in the family, community, workplace etc. and will provide 24 hour emergency response to all women affected by

violence both in public and private sphere. An amount of Rs. 15.46 Cr. has been sanctioned to 33 States/Union Territories.

III. Ministry of Road Transport and Highways:

The scheme proposed by Ministry of Road Transport and Highways (MoRTH) under Nirbhaya Fund provides for infrastructure for GPS tracking and panic buttons on passenger public transport vehicles. The scheme proposes to install GPS tracking and emergency buttons in public transport vehicles. MoRTH is in the process of drafting standards for GPS tracking and panic buttons.

IV. Ministry of Railways:

The proposal for **Integrated Emergency Response Management System** at balance 1000 A1, A, B, and C category stations of Rs. 500.00 Cr. was appraised and is under process in the Ministry.

The following budgetary allocations have been made out of Nirbhaya Fund by Department of Economic Affairs, (Budget division) Ministry of Finance:

- i) Ministry of Home Affairs: Rs. 150 Cr. in 2014-15 and Rs. 150 Cr. in 2015-16
- ii) Ministry of Road Transport & Highways: Rs. 50 Cr. in 2014-15 and Rs. 653 Cr. in 2015-16
- iii) Ministry of Women & Child Development: Rs. 2.00 Cr. (Token) in 2015-16
